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Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 04th March, 2022.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Manindra Mohan Shrivastava, senior-most Judge of the Rajasthan High Court, to perform the duties of the office of the Chief Justice of the Rajasthan High Court, with effect from 07.03.2022 consequent upon the retirement of Shri Justice Akil Abdulhamid Kureshi, Chief Justice, Rajasthan High Court.

MJP
04/03/2022
(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

Copy to:-

- 1 Shri Justice Manindra Mohan Shrivastava, Judge Rajasthan High Court
c/o the Registrar General, Rajasthan High Court, Jodhpur.
- 2 The Secretary to Governor, Rajasthan, Jaipur.
- 3 The Secretary to Chief Minister, Rajasthan, Jaipur.
- 4 The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Government of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Accountant General, Rajasthan, Jaipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), c/o Chief Justice of India, 07, Krishna Menon Marg,
New Delhi.
- 11 PS to ML&J/ PS to MOS (Law)/ PPS to Secretary (Justice).
- 12 Technical Director, NIC, Department of Justice, with a request to
upload on the website of the Department (www.doj.gov.in).

Arun Aggarwal
04/03/2022

(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037